

18.09 hrs.

PAPER LAID ON THE TABLE

NOTIFICATION UNDER CUSTOMS ACT,
1962.

THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS AND IN
THE DEPARTMENT OF PARLIA-
MENTARY AFFAIRS (SHRI MAL-
LIKARJUN): on behalf of Sh:ri S.B.P.
Pattabhi Rama Rao: Sir, I beg to lay
on the Table a copy of Notification
No. 232/82-Customs (Hindi and En-
glish versions) published in Gazette

of India dated the 20th October, 1982
together with an explanatory memo-
randum regarding increase in the
basic customs duty on imported cap-
rolactam from the existing level of
55 per cent *ad valorem* to 75 per cent
ad valorem, under Section 159 of the
Customs Act, 1962. [*Placed in Lib-
rary. See No. LT-5538/82*].

18.10 hrs

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday, Oc-
tober 21, 1982/Asvina 29, 1904 (Saka)*